

(c) if so, how many amount of rupees has been spent to implement the Multy Agency Centre (MAC) to prevent the terrorist attack during the period from last terrorist attack in Mumbai to the recent Pune bomb blast; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) There were intelligence inputs to indicate that certain places in Pune and some other cities in India, were on the target list of terrorist outfits. Accordingly, on 9.10.2009 as a preventive step, the State Police had issued detailed security guidelines to major commercial establishments including the German Bakery. The suspected main targets in Pune were put under protection by deployment of force including pickets. However, due to obvious limitations of manpower etc., it was not possible to bring all public places under police security cover. The terrorists succeeded in attacking a "Soft" target.

(b) to (d) The Government has been, on a continuing basis, reviewing the security arrangements in the light of the emerging challenges, and a number of important decisions and measures have been taken. These measures, *inter-alia*, include augmenting the strength of Central Para-Military Forces; amendment of the CISF Act to enable deployment of CISF in Joint venture and private industrial undertakings; establishment of NSG hubs at Chennai, Kolkata, Hyderabad and Mumbai; empowerment of DG, NSG to requisition aircraft for movement of NSG personnel in the event of any emergency; strengthening and re-organizing of Multi-Agency Centre to enable it to function on 24x7 basis for real time collation and sharing to intelligence with other intelligence and security agencies; tighter immigration control and effective border management through border fencing, flood lighting, deployment of surveillance equipment and coastal security. The Unlawful Activities (Prevention) Act, 1967 has been amended and notified in 2008 to strengthen the punitive measures to combat terrorism. The National Investigation Agency has been constituted under the National Investigation Agency Act, 2008 to investigate and prosecute offences under the Acts specified in the Schedule. Suitable steps have been initiated to establish the proposed National Counter Terrorism Centre. As part of steps to counter terrorists' threats, the National Intelligence Grid (NATGRID) is also envisaged.

An expenditure of an amount of Rs. 33.17 Crore has been incurred on strengthening the Multi Agency Centre.

#### **Padma award to Sant Singh Chatwal**

1411. SHRI P.R. RAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the procedure for selecting Padma awardees;
- (b) who recommended the name of overseas hotelier Sant Singh Chatwal; and
- (c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) In terms of extant procedure/guidelines regulating Padma Awards, nominations for the awards are open to all. Besides inviting nominations from institutional sources like State/UT Governments, Central Ministries/Departments, Institutes of Excellence and Bharat Ratna and Padma Vibhushan awardees, a large number of recommendations are also received from various other sources like Governors, Chief Ministers, Cabinet Ministers, Members of Parliament, private institutions/bodies and individuals etc. All nominations/recommendations received in the Ministry are placed before the Padma Awards Committee for its consideration. The Awards Committee scrutinizes all nominations/recommendations placed before it and makes its recommendations to the competent authority for approval.

(b) and (c) The following persons had recommended the name of Shri Sant Singh Chatwal for Padma Awards-2010:

1. Shri Praful Patel, Minister of State for Civil Aviation.
2. Mr. Joseph Crowley, Member, Congress of the United States.
3. Mr. Dalis Adler, Staff Associate, Subcommittee on The Middle East and South Asia, House Committee on Foreign Affairs.
4. Shri Vayalar Ravi, Minister for Overseas Indian Affairs.

#### **Consultations with chiefs of intelligence agencies on NCTC**

1412. SHRI V. HANUMANTHA RAO:

DR. T. SUBBARAMI REDDY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether he had discussion and consultations with chiefs of intelligence agencies to fast-track creation of ambitious National Counter Terrorism Centre;

(b) if so, what was outcome of discussions held by him with representatives of agencies like RAW within NCTC;

(c) whether at present the MAC serves as nodal centre on all intelligence relating to terrorism;

(d) whether Ministry proposes that NSG should act as strike force of NCTC and National Investigation Agency set up to probe terror attacks be brought under its ambit; and

(e) if so, to what extent it has helped in meeting threats efficiently?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) Steps are being taken for setting up of the proposed National Counter Terrorism Center.

(c) Yes, Sir. As per the Executive Order issued on 31.12.2008, Multi-Agency Centre (MAC), under the Intelligence Bureau (IB), has been obliged to share